

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 147, 148 and 149 of 2011

Dated: 24th April, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal No. 147 of 2011

**Western Electricity Supply Company
of Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. Respondent(s)

Appeal No. 148 of 2011

**Southern Electricity Supply Company
of Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. Respondent(s)

Appeal No. 149 of 2011

**North Eastern Electricity Supply Company
of Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Rangandhan & Mr. Hasan Murtaza

**Counsel for the Respondent (s) : Mr. C.S. Chauhan, Mr. Satish Kumar &
Ms. Rajdipa Behura for R-1.**

-2-

ORDER

Post the matter for hearing on 17th May, 2012.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

Ss/sm